

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:279

ANSWERED ON:27.07.2010

INFRASTRUCTURE BONDS FOR ROAD PROJECTS

Reddy Shri Mekapati Rajamohan;Shetkar Shri Suresh Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to allow private players to raise money from the markets through infrastructure bonds ; and

(b) if so, the details thereof and the status of the proposal?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) and (b): In exercise of the power conferred under Section 80 CCF of the Income Tax Act, 1961 (43 of 1961), the Central Government has specified, vide Notification No. S.O. 1639(E) dated 9th July, 2010, Long Term Infrastructure Bonds as may be issued by i) Industrial Finance Corporation of India, (ii) Life Insurance Corporation of India, (iii) Infrastructure Development Finance Company and (iv) A Non-Banking Finance Company classified as an Infrastructure Finance Company by the Reserve Bank of India. The details of the terms and conditions as indicated in Gazette Notification No.48/2010/F.No.149/84/2010-SO(TPL) dated 9th July 2010 are enclosed at Annexure.